

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

45. IA 5075/2023 IA 1209/2024 in C.P. (IB)/145(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 15.04.2024**

NAME OF THE PARTIES:- IA 5075/2023 Lotus Beauty Care
Products Private Limited Vs. Vinod
Radhakrishnan Nair Resolution
Professional IA 1209/2024 Mr Vinod
Radhakrishnan Nair Rp of Goli Vada
Pav Private Limited
IN THE MATTER OF
Vista Processed Foods Private Limited
Vs.
Goli Vada Pav Private Limited

**Section: Application under any other provisions - IBC Sec 12(2) U/s
9 of Insolvency and Bankruptcy Code, 2016**

ORDER

Counsel, J H G Dharmadhikari a/w L S Phadke and Lourdes Alvares
appeared for the Applicant and Counsel, Sahyam Sheshikar appeared
for the Respondent. List this matter on **10.05.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)